

Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-6882/94]

(vii) (a) Annual Report and Accounts of Indian Oil Corporation Limited for the year 1993-94, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-6881/94]

(vii) (a) Annual Report and Accounts of the IBP Company Limited, Calcutta, for the year 1993-94, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company. [Placed in Library. See No. LT-6880/94]

II. A copy each (in English and Hindi) of the following papers:—

(i) Production Sharing Contract between the Government of India (Ministry of Petroleum and Natural Gas) and Oil and Natural Gas Commission and Hindustan Oil Exploration Company Limited, Mafatlal Industries Limited for Block GN-ON-00/3. [Placed in Library. See No. LT-6891/94]

(ii) Production sharing Contract between the Government of India (Ministry of Petroleum and Natural Gas) and Oil and Natural Gas Commission and Albion India Inc., Coplex (India) Limited Overseas Exploration Corporation, Hindustan Oil Exploration Company Limited for KG-OG-90/1. [Placed in Library. See No. LT-6892/94]

(iii) Production Sharing Contract between the Government of India (Ministry of Petroleum and Natural Gas) and Oil and Natural Gas Commission and Videocon Petroleum Limited and Command Petrol*™ (India) PTY Limited and Ravva Oil (Singapore) PTE Limited with respect to contract Area Identified as Rawa Oil Field Gas field for Rawa block. Placed in Library, See No. LT-6890/94]

I. Report and Accounts (1993-94) of the Modern Food Industries (India) Limited, New Delhi and related papers.

II. Report and Accounts (1993-94) of the Paddy Processing Research Centre, Tamil Nadu and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRITAP) :
On the Table:—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 61A of the Companies Act, 1956:—

(i) Twenty-ninth Annual Report and Accounts of the Modern Food Industries (India) Limited, New Delhi, for the year 1993-94, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the above Company. [Placed in Library. See No. LT-6711/94]

II. A copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the Paddy Processing Research Centre, Tamil Nadu, for the year 1993-94, together with the Auditor's Report on the Accounts.

(ii) Review by Government on the working of the above Centre. [Placed in Library. See No. LT-6712/94]

I. Report and Accounts (1993-91) of the Rehabilitation Plantation Limited, Punalur and related papers,

II. Notification of the Ministry of Home Affairs,

III. Report and Accounts (1993-94) of the Repatriates Co-operative Finance and Development Bank Limited, Madras and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRIRAM LAI RAHI) : Madam, I lay on the Table:—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) section 61A of the Companies Act, 1956:—

(i) (a) Annual Report and Accounts of the Rehabilitation Plantation Limited, Punalur, for the year 1993-94, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the above Company. [Placed in Library. See No. LT-6915/94]

II. A copy (in English and Hindi) of the Ministry of Home Affairs Notification Order No. U-14011/160/89-Delhi, dated the 30th November, 1994, regarding extension of supersession of M.C.D. for an additional period of three months w.e.f. 1st December, 1994, under subsection (1) of section 490 of the Delhi Municipal Corporation Act, 1957. [Placed in Library. See No. LT-6913/94]

III. A copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the Repatriates co-operative Finance and Development Bank Limited, Chennai, for the year 1993-94, together with the Auditor's Report on the Accounts.

(ii) Review by Government on the working of the above Bank. Placed in Library. See No. LT-6914/94]

I. Report and Accounts (1993-94) of the Hospital Services Consultancy Corporation (India) Limited, New Delhi and related papers.

II. Reports and Accounts (1993-94) of various Medical and Health Institutes and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : Madam, I lay on the Table:—

I. A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Eleventh Annual Report and Accounts of the Hospital Services Consultancy Corporation (India) Limited, New Delhi, for the year 1993-94, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the above Corporation Placed in Library. See No. LT-6985/94]

II. A copy each (in English and Hindi) of the following papers :—

(i) (a) Annual Report of the Pasteur Institute of India, Coonoor, for the year 1993-94.

(b) Annual Accounts of the Pasteur Institute of India, Coonoor, for the year 1993-94 and Auditor's Report thereon.

(c) Review by Government on the working of the above Institute. [Placed in Library. See No. LT-6722/94]

(ii) (a) Annual Report of the Indian Council of Medical Research, New Delhi, for the year 1993-94.

(b) Annual Accounts of the Indian Council of Medical Research, New Delhi, for the year 1993-94, and the Audit Report thereon.

(c) Review by Government on the working of the above Council. Placed in Library. See No. LT-6723/94]

(iii) (a) Annual Report of National Institute of Health and Family Welfare, New Delhi, for the year 1993-94.

(b) Annual Accounts of National Institute of Health and Family Welfare, New Delhi, for the year 1993-94, and the Audit Report thereon. 20—43 RSS/ND/96

(c) Review by Government on the working of the above Institute. [Placed in Library. See No. LT-6983/94]

Report and Accounts (1991-92), (1992-93) and (1993-94) of various Institutes of Medical Sciences and Research Institutions

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : Madam, I lay on the Table a copy each (in English and Hindi) of the following papers :—

(i) (a) Annual Report and Accounts of Acharya Harihar Regional Centre for the Cancer Research and Treatment Society, Cuttack, for the year 1991-92, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. Placed in Library. See No. LT-6730/94]

(ii) (a) Annual Report of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1992-93.

(b) Annual Accounts of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1992-93, and the Auditor's Report thereon.

(b) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. LT-6728/94]

fiii) Statement giving reasons for not laying the Annual Report and Accounts of the Indian Medicines Pharmaceutical Corporation Limited, Almora, for the year 1992-93. [Placed in Library. See No. LT-6732/943]

(iv) Statement giving reasons for not laying the Annual Report and Accounts of the Indian Medicines Pharmaceutical Corporation Limited, Almora, for the year 1993-94. [Placed in Library. See No. LT-6733/941]

(v) (a) Annual Report and Accounts of the Institute for Post Graduate Teaching and Research in Ayurveda, Gujarat Ayurveda University, Jamnagar, for the year 1993-94, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute. [Placed in Library. See No. LT-6727/94]

(vi) (a) Annual Report and Accounts of the National Institute of Naturopathy.